

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 99(ND)/11

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2018

NAME OF THE COMPANY: Sh. B. N. Mehta Vs. M/s. P. G. T. Components Ltd.

SECTION OF THE COMPANIES ACT: 397/398

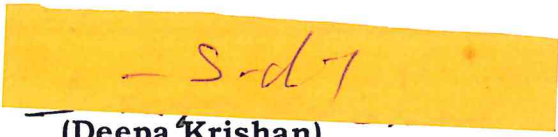
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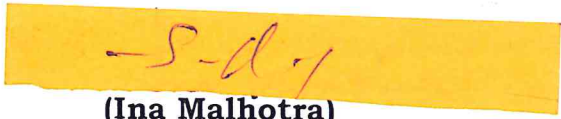
Present: Mr. Saurabh Kalia & Ms. Shuchi Sejwar, Advocates for the Petitioner.

Mr. Gaurav Kumar Singh, Advocates for R-2

ORDER

To come up on 3rd May, 2018 for final arguments.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)